

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.3879**

TO BE ANSWERED ON THE 9TH AUGUST, 2016/SHRAVANA 18, 1938 (SAKA)

DRUG SMUGGLING THROUGH IGI AIRPORT

**3879. SHRIMATI SUPRIYA SULE:
 SHRI DHANANJAY MAHADIK:
 SHRI SATAV RAJEEV:
 DR. J. JAYAVARDHAN:
 SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Indira Gandhi International Airport (IGI) is becoming a transit point for drug smuggling;

(b) if so, the number of drug smugglers caught and the quantity of drugs seized from them during each of the last three years and the current year; and

(c) the steps taken by the Government to prevent drug smuggling through International airports?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) Seizure of drugs by the enforcement agencies at Indira Gandhi International Airport (IGI) suggests that it is becoming a transit point of drug smuggling.

(b)The total number of drug smugglers caught at Indira Gandhi International Airport and the quantity of drugs seized are as under:

A. Drugs seized: in Kgs/Nos.

Particulars	2013	2014	2015	2016
ATS	7.36	--	20	--
Cocaine	--	0.115	15.92	6.33
Ganja	--	--	0.19	--
Hashish	--	--	0.72	7.20
Heroin	--	--	4.67	0.33
Ketamine	16.72	--	--	--
Methaqualone	65.13	6.3	46.5	17.25
Pseudo Ephedrine	17.4	84	72.80	40.50
Phensedyl(Nos.)	--	--	225	150
Cough Syrup(Nos)	--	--	170	170

B. Persons arrested

Particulars	2013	2014	2015	2016
Indians	4	--	2	1
Foreigners	4	7	16	10

(c) Various steps including strict surveillance and enforcement at export/import points of the Airport, installation of display boards at airports to spread awareness about the punishment provided under the law for drug trafficking and its abuse. Sensitization and training of drug law enforcement agencies are also done to enhance their enforcement capacity against new modus operandi so as to check drug smuggling through the airports.
